

HIGH COURT OF ANDHRA PRADESH AT AMARAVATI

TENDER NOTIFICATION

R.O.C.No.40/2023 – STORES

Dt:01.02.2024

Quotations in sealed covers are invited from the local authorized agencies/ dealers for Repair of 30 Nos. of Godrej Twin Body Heavy duty 6 bay 8 ft Optimizers installed in various sections of the High Court of Andhra Pradesh at Amaravati and subsequently for entering into the Comprehensive Annual Maintenance Contract (AMC).

The intending bidders must inspect the Optimizers installed in the High Court of Andhra Pradesh at Amaravati before submitting their sealed quotations. The successful bidder must fulfill the following conditions, as a part of AMC:

1. To depute trained technicians and manpower for repair and maintenance of the optimizers. (Number of monthly inspection visits has to be mentioned in the quotation.)
2. To provide spares if any required during the period of Annual maintenance.
3. To submit bills Quarterly/Half-yearly/Annually along with monthly work satisfactory certificates duly signed by the Section Incharges of the Sections concerned where Optimizers are serviced / repaired.
4. In case of breakdowns, on complaining the same, the successful bidder has to depute the technicians immediately and rectify the problem within 24 hours.
5. To enter into agreement on the requisite stamp paper mentioning the said conditions and any other conditions, as per further discussions.

The intending bidders, after inspecting the Optimizers shall submit their sealed quotations comprehensively for Repair and Comprehensive Annual Maintenance Contract mentioning the price in detail (i.e. mentioning separately the cost for Repairs to be made, description of the parts, if any, to be replaced and other services to be undertaken before entering into the AMC and also for Comprehensive Annual Maintenance Contract) and GST or any other taxes separately and by furnishing all necessary information in detail with brochures & track record, if any, to the undersigned superscribing **“Quotation for Repair and Comprehensive Annual Maintenance Contract of Optimizers (Godrej make)”**, during office hours i.e., 10.30 a.m. to 5.00 p.m. on or before **20.02.2024** at 2nd Floor of the High Court Buildings.

The **Registry** reserves the right to accept or reject any or all the quotations without assigning any reason.


01/2/24
REGISTRAR (MANAGEMENT)